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Title: Regarding decision to order inquiry into the sale of two hotels belonging to Hotel Corporation of India.

**15.28 hrs.**

**STATEMENT BY MINISTER**

\* THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Mr. Deputy-Speaker Sir, after examining the report of the Comptroller and Auditor General in respect of sale of two hotels belonging to Hotel Corporation of India, the Government of India have decided to order an inquiry. The nature and scope of the inquiry are under consideration and will be announced in due course.

\* Also placed in Library. See No. LT 2321/2005.